

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

*No one present*

C.P.(IB) No. 634/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24<sup>th</sup> November 2017, 10.30 A.M**

Name of the Company		FLSmidth Pvt Ltd Vs Jhabua power Ltd	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**O R D E R**

No one is present from either side.

As per direction of the Hon'ble NCLAT notice to be issued on the corporate debtor. Let notice be issued to the corporate debtor. Court Officer is directed to issue notice which may be handed over to the operational creditor for making effective service on the corporate debtor and file affidavit of service within 7 days from today.

List on 12/12/2017.

*Sd*

(Jinan K.R.)  
Member (J)

*Sd*

(V.P.Singh)  
Member (J)